

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 352 of 2018

IN THE MATTER OF:

Finquest Financial Solutions Pvt. Ltd.

...Appellant

Vs.

Formation Textiles LLC & Ors.

...Respondents

**Present: For Appellant: -Mr. Udit Gupta and Mr. Ayush Jain,
Advocates.**

**For Respondents:- Dr. U.K. Choudhary, Senior Advocate
assisted by Mr. S. Suri, Ms. Shilpa Saini, Ms. Vininishnia
Kaul and Mr. Himanshu Vij, Advocates for R-1.**

ORDER

26.07.2018— Learned counsel for the Appellant submits that the matter having become infructuous, he has been instructed by the officers of the Appellant to withdraw the appeal. It is accordingly dismissed as withdrawn without any liberty to challenge the same very impugned order.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

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